

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 130/07/2019 O.A./260/574/2017 M KHAMARI

-V/S-

D/O POST ITEM NO:57 FOR APPLICANTS(S) Adv. :None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. M. R. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Mr. M. R. Mohanty, Ld. Counsel for the respondents is present and heard. He submitted that vide counter in Para-3 it has been clearly mentioned that for promotion to the cadre of LSG has already been given to the applicant. However, he further submitted that it could not be given to the applicant because of pendency of the disciplinary proceeding against the applicant. He further submitted that O.A. has become infructuous since the applicant has already been allowed the benefit as prayed for.</p> <p>In view of the above submissions, the OA is disposed of as infructuous. However, if the applicant is any other unresolved grievance, he will be at liberty to take appropriate step as per provisions of law. Copy of this order be sent to the applicant by post. Copy be given also to the respondents's counsel.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>